

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1368
TO BE ANSWERED ON 22ND DECEMBER, 2017**

QUALITY OF VENDOR'S FOOD

1368. SHRI KAUSHAL KISHORE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any mechanism for checking the quality of food being served by vendors in different parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to control the consumption of food products from street vendors and other local markets; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Regular surveillance, monitoring, inspection and random sampling of food products are being done by the Officials of Food Safety Departments of the respective States/Union Territories to check compliance of the standards laid down under Food Safety and Standards Act, 2006, and the rules and regulations made thereunder. In cases where the food samples are found to be non-conforming, recourse is taken to penal provisions under FSS Act, 2006.

(c) & (d): No such proposal is under consideration in FSSAI. However, FSSAI under its programme 'Project Clean Street Food' has imparted training to thousands of street food vendors at various places for ensuring observance of basic hygiene and food safety standards.